

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
STARRED QUESTION NO. 171
TO BE ANSWERED ON 04TH AUGUST, 2026

RICE ALLOCATION UNDER AAY

171 SHRI P. WILSON:

Will the Minister of *Consumer Affairs, Food and Public Distribution* be pleased to state:

- (a) whether Government has reduced the Rice allocation under the Antyodaya Anna Yojana (AAY) and if so, the details thereof, State-wise;
- (b) the quantity of Rice allocated and lifted by Tamil Nadu under AAY during the last three years, year-wise, along with the reasons for any shortfall; and
- (c) whether Government proposes to revise the Rice allocation under AAY and if so, the details thereof?

A N S W E R

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION AND MINISTRY
OF NEW AND RENEWABLE ENERGY AND MINISTRY OF EDUCATION
(SHRI PRALHAD JOSHI)

(a) to (c): A Statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 171 (6th POSITION) DUE FOR ANSWER ON 4TH AUGUST 2026 IN THE RAJYA SABHA

(a): The allocation of rice under the Antyodaya Anna Yojana (AAY) for ten States was revised consequent upon revision of the wheat-rice ratio. Initially, due to lower procurement of wheat during the Rabi Marketing Season (RMS) 2022-23, rice allocation was increased in lieu of wheat. The revised wheat-rice ratio was reviewed periodically and modified from time to time.

Subsequently, with improvement in the availability of wheat in the Central Pool and considering the requests of the concerned States, the wheat-rice ratio was restored to the pre-June, 2022 level for most of the concerned States/UTs. Consequently, the allocation of rice was correspondingly reduced and the allocation of wheat was increased. However, the overall monthly allocation of foodgrains under AAY remained unchanged. State-wise details of Rice allocation under AAY for these ten States are at **Annexure**.

(b): The year-wise quantity of rice allocated and lifted by the Government of Tamil Nadu under the AAY during the last three years is as under:

Year	Allocation (MTs)	Lifting/Offtake (MTs)
2023-24	751546.620	726955.00
2024-25	738492.369	723902.00
2025-26	739718.406	721819.00

The lifting of allocated foodgrains is undertaken by the State Government. Any shortfall in lifting is attributable to non-lifting of the allocated quantity by the State Government within the prescribed validity period.

(c): As and when requests are received from States/UTs for revision of foodgrains allocation under the National Food Security Act on account of addition/deletion of new beneficiaries, within the ceiling of beneficiaries determined for that State/UT, the same are examined and revised allocation orders, are issued as per the extant policy and as per availability of food grains in the Central pool.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF STARRED QUESTION NO. 171
DUE FOR ANSWER ON 04.08.2026 IN THE RAJYA SABHA

(in MTs)

Sl. No.	State/UT	Rice allocation under AAY before restoration	Current monthly Rice allocation under AAY
1	Bihar	70,028.00	52,521.00
2	Maharashtra	56,118.72	38,485.17
3	Tamil Nadu	62,621.66	58,707.81
4	Delhi	960.13	493.27
5	Uttar Pradesh	85,897.90	84,294.47
6	Gujarat*	14,959.83	15,199.24
7	Jharkhand**	25,028.08	25,028.08
8	Odisha**	43,849.58	43,849.58
9	West Bengal	34,476.79	24,626.28
10	Madhya Pradesh	30,730.58	12,804.41

* Allocation was revised as per the Gujarat's request

** Jharkhand and Odisha requested to continue the allocation as per pre restoration level
